Grants-in-aid to NGO

2231. SHRI DHIRAJ PRASAD SAHU: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has any plant to reduce their grants-in-aid in the next financial year for the NGOs working under his Ministry;

(b) if so, the reasons for reducing grants-in-aid to the NGOs;

(c) the budget under grants-in-aid to NGOs in last three financial years;

(d) grants that have already been sanctioned during last three financial years *i.e.* 2007-08, 2008-09, 2009-10; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON) : (a) No, Sir.

(b) Does not arise.

(c) to (d) The details of budget estimates and releases made under various schemes of the Ministry being implemented through NGOs is given in the Statement.

Statement

Details of Budget Allocation and Grants-in-aid released under various schemes during 2007-08, 2008-09 and 2009-10

						(F	Rs. in crore)		
SI. Name of the No. Scheme		Budget Allocation and Releases							
		2007-08		2008-09		2009-10			
		Budget Estimates	Releases	Budget Estimates	Releases	Budget Estimates	Releases		
1	2	3	4	5	6	7	8		
1.	Scheme of Assistance for the Prevention of Alcoholism and Substance (Drugs) Abuse	35.00	26.11	35.00	20.90	35.00	22.79		
2.	Scheme of Assistance to Voluntary Organisation for Other Backward Classes	3.50	3.55	3.50	2.83	5.00	0.96		

1	2	3	4	5	6	7	8
3.	Deendayal Disabled Rehabilitation Scheme	70.00	70 . 25	70.00	64.76	76.00	61.56
4.	Scheme of Grant- in-Aid to Voluntary organisation working for Scheduled Castes	36.00	8.17	36.00	21.50	35.00	11.23
5.	Assistance to Disabled Persons for Purchase/fitting of Aids and Appliances	70.00	49.08	79.00	60.23	79.00	67.35
6.	Integrated Programme for Older Persons	22.00	16.12	22.00	17.72	22.00	19.72

School going children of scavengers

2232. SHRI R.C. SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the Report of the National Commission on Safai Karamcharis recommended for identification of school going children of scavengers;

(b) if so, the details of children identified by various States, State-wise; and

(c) the measures taken by Union and State Governments to increase the scholarships to children of Safai Karamcharis?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Yes, Sir.

(b) and (c) The Ministry implements a 'Centrally Sponsored Scheme of Pre-Matric Scholarships to the Children of those engaged in Unclear Occupations' under which financial assistance is provided to children of those engaged in the following occupations for pursuing education upto Class X:

- Scavengers engaged in manual cleaning/carrying of human excreta, or cleaning of manholes and open drains.
- Sweepers having traditional link with scavenging.
- tanners;
- flayers; and